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Title: Message from Rajya Sabha and Bill as passed by Rajya Sabha.

SECRETARY GENERAL: Madam Speaker, I have to report the following messages received from the Secretary General of Rajya Sabha:-

I. 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 1<sup>st</sup> August, 2016 adopted the following Motion in regard to the Committee on Welfare of Other Backward Classes (OBCs):-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate four Members from Rajya Sabha *vice* Shri V. Hanumantha Rao, Shri Ashk Ali Tak , Shri Vishambhar Prasad Nishad and Shri Rajpal Singh Saini, retired from the Rajya Sabha, to associate with the Committee on Welfare of Other Backward Classes (OBCs) for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, four Members from amongst the Members of this House to serve on the said Committee. "

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following Members of Rajya Sabha have been duly elected to the said Committee:-

- (i). Shri Vishambhar Prasad Nishad
- (ii). Shri Husain Dalwai
- (iii). Shri N arendra Budania
- (iv). Shri Rajaram'

II. 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 1<sup>st</sup> August, 2016 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri Ramdas Athawale, appointed as Minister and Dr. Vijaylaxmi Sadho, retired from the Rajya Sabha, to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, two Members from amongst the Members of this House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

- (i) Shri Ramkumar Verma
- (ii) Shri Pradeep Tamta'

III. 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 1<sup>st</sup> August, 2016 adopted the following Motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha *vice* Shri Vijay Goel, appointed as Minister, to associate with the Committee on Public Accounts for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of this House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Bhupender Yadav, Member, Rajya Sabha has been duly elected to the said Committee.'

IV. 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 1<sup>st</sup> August, 2016 adopted the following Motion in

regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri Praful Patel and Shri Ram Chandra Prasad Singh, retired from the Rajya Sabha, to associate with the Committee on Public Undertakings for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, two Members from among the Members of this House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following Members of Rajya Sabha have been duly elected to the said Committee:-

(i) Shri Praful Patel

(ii) Shri Ram Chandra Prasad Singh'

v. 'I am directed to inform you that the Rajya Sabha at its sitting held on Monday, the 8<sup>th</sup> August, 2016 adopted the following Motion regarding filling up of the causal vacancies in the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015:-

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#### **MOTION**

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint three Members of Rajya Sabha to the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 in the vacancies caused by the retirements of Shri Jairam Ramesh, Shri Sharad Yadav and Shri Rajpal Singh Saini from the Rajya Sabha and communicate to the Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Jairam Ramesh, Shri Sharad Yadav and Shri Veer Singh be re-appointed/appointed to the said Joint Committee to fill the vacancies. '

I have to report the following message received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Mental Healthcare Bill, 2016 which has been passed by the Rajya Sabha at its sitting held on the 8<sup>th</sup> August, 2016."

2. I lay on the Table the Mental Healthcare Bill, 2016, as passed by Rajya Sabha on the 8<sup>th</sup> August, 2016.

**12.04 hours**